

## Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	<b>IA 106/2020 in DFR No. 31/2020</b> (IA 106/2020 - For condonation of delay in filing the Appeal)	T.T. Limited VS Paschim Gujarat Vij Company Limited	<b>31/2020</b> Dated 20/01/2020	26/02/2020		28/02/2020 <b>Court - 2</b>
2	<b>IA 160/2020 in DFR No. 44/2020</b> (IA 160/2020 - For condonation of delay in filing the Appeal)	Solar Energy Corporation of India Limited VS Andhra Pradesh Electricity Regulatory Commission & Ors.	<b>44/2020</b> Dated 27/01/2020	25/02/2020		28/02/2020 <b>Court - 1</b>